

**ADVANCE CAUSE LIST****NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**Date : 15<sup>th</sup> February, 2019

Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL  
EXPERT MEMBER****(DUE TO LISTING OF MATTERS OF CENTRAL ZONAL BENCH, BHOPAL THROUGH  
VIDEO CONFERENCING ON 14.02.2019, THE MATTERS FIXED FOR HEARING BEFORE  
COURT NO. 2 ON 14.02.2019 WILL ALSO BE LISTED ON 15.02.2019)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>M.A. No. 09/2019 IN Execution Applicaton No. 57/2018 IN O. A. No. 302/2015</b>	S. N. Rohatgi  Vs. Union of India & Ors.	Mr. Sudhir Naagar, Adv. for Applicant
<b>FOR HEARING</b>			
2.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society  Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv. Mr. A. R. Takkar, Adv.

3.	Original Application No. 418/2015 (M.A. No. 968/2015, M.A. No. 1224/2015 & I.A. No. 03/2019)	Ferozpur Welfare Society (Regd.)  Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. for CPCB Mr. Shivesh P. Singh, Adv. for R-11,14,21&23 Mr. Utkarsh Sharma, Adv. Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Jain, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC) Mr. D. K. Mishra, Adv.
4.	Original Application No. 202/2016 (M.A. No. 381/2016) <b>(PH)</b> <b>WITH</b>	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
5.	<b>Review Application No. 21/2017 IN</b> M.A. No. 547/2017 <b>IN</b> O. A. No. 202/2016 <b>WITH</b>	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
6.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016, M.A. No. 1230/2016 & M.A. No. 1778/2018)  <b>WITH</b>	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Adv. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R-4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R-8 Mr. Vikas Balia, Adv. for R-9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. A. K. Prasad, Adv. Mr. B. V. Niren, Adv. for CGWA
7.	<b>Review Application No. 25/2017 IN</b> M.A. No. 1230/2016 <b>IN</b> O.A. No. 34/2014 (T <sub>HC</sub> )	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
8.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal  Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Raj Kumar, Adv. withfor CPCB Mr. A. K. Prasad, Adv. for MoHUA
9.	Original Application No. 464/2017	Khushi Sewa Sanstha  Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Adv. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.

10.	Original Application No. 472/2017 (M.A. No. 920/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Nitin Singh, Adv. for R-4 & 5 Mr. M. P. Shorawala, Adv. Mr. Shiv Mangal Sharma, Adv. with Mr. Saurabh Rajpal, Adv. for RSPCB
11.	<b>Original Application No. 02/2018</b> (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
12.	<b>Execution Application No. 09/2018 IN</b> O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB
13.	<b>Execution Application No. 34/2018 IN</b> O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Nagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
14.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for R-4-7, 9-13, 16 & 17 Mr. Nitin Jani, Adv. for R-8 Ms. Sangita Tahbildar, Adv. for R-14 Mr. Gigi C. George, Adv. for MoEF & CC
15.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF
16.	Original Application No. 382/2018 (M.A. No. 873/2018 & I.A. No. 45/2019) <b>(PH)</b>	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Advs. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6
17.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB

18.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person  Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Divyanshu Ray, Adv. for TSPCB Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4 Ms. Vidhi Jain, Adv. for R-10
19.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Dhruv Pal, Adv. for MoEF Ms. Eliza Bar, Adv. for R-2 & 4 Ms. Sharmishtha Shukla, Adv. for R-3 Mr. Anil Shrivastav, Adv. for R-5 & 6 Mr. Akhil Aggarwal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for R-8

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